

**DIVISION BENCH**

**ITEM NO.105**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA NO.201/2024 IN CP (IB) No.59/ALD/2023**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 30<sup>th</sup> April, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA V/S RAHUL JESSAL MITTRA (PERSONAL GUARANTOR OF MARGDARSHAK FINANCIAL SERVICES LTD.)</b>
<b>UNDER SECTION</b>	<b>95 IBC</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Narendra Singh, Adv.

: *For the RP*

**ORDER**

**IA NO.201/2024**

Ld. Counsel representing the RP is present through VC.

- 1.** This application has been filed for placing on record the report of the RP. In the present application, there is also a prayer made for condonation of delay of 49 days in filing the report by the RP.
- 2.** Let notice of the report of RP be issued to the Personal Guarantor, returnable within a period of two weeks.
- 3.** Let the main matter be adjourned for further hearing on 13<sup>th</sup> May, 2024 along with IA No.201/2024.

***-Sd-***

**(Ashish Verma)  
Member (Technical)**

**30<sup>th</sup> April, 2024**

*Kavya Prakash Srivastava  
(Stenographer)*

***-Sd-***

**(Praveen Gupta)  
Member (Judicial)**